

## Declaration of Assets and Liabilities

Year- 2025- 26

I, Prerna Kumari wife of Mr. Sanjiv Kumar Singh, aged 47 yrs, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Section Officer in Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.\*

### A. Details of movable assets

( Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description  | Self<br>Prerna Kumari                                   | Spouse Name<br>Sanjiv Kumar Singh                        | Dependant-1<br>Name<br>(Daughter)<br>Shreyashi Singh | Dependant-2<br>Name<br>(Son)<br>Shaurya<br>Samarth Singh | Dependant<br>-3<br>Name |
|---------|--|---|--|--|--|-------------------------|
| (i)     | Cash   | Rs. 2,000/-   | Rs. 3,000/-  | -----  | -----  | -----                   |
| (ii)    | Deposits in Banks,<br>financial Institution and<br>Non- Banking Financial<br>Companies | Rs. 1,41,000/-  | Rs. 6,82,101/-   | -----  | -----  | -----                   |
| (iii)   | Bonds, Debentures and<br>Shares in Companies,  | -----   | -----  | -----  | -----  | -----                   |
| (iv)    | Other Financial<br>Institutions, NSS, Postal<br>Saving, LIC Policies, etc              | Mutual Fund<br>Rs. 39,57,319/-                          | Mutual Fund<br>Rs. 1,19,39,214/-                         | -----  | -----  | -----                   |
| (v)     | Motor Vehicles<br>(details of make, etc)   | Hero Maestro<br>(Scooty)<br>Tata Tigor Car<br>Xz+CNG    | Hero Honda- CBZ<br>(Bike)                                | -----  | -----  | -----                   |
| (vi)    | Jewellery (details of<br>weight and value)   | Gold- 270.66 gm<br>Silver- 40 gm<br>Diamond- 0.19 carat | Gold- 147.42 gm<br>Silver- 300 gm<br>Diamond- 0.22 carat | Gold- 59 gm<br>Silver- 15 gm                         | Gold- 15 gm  | -----                   |
| (vii)   | Other assets, such as<br>values of claims/<br>interests                                | -----   | -----  | -----  | -----  | -----                   |

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

Prerna Kumari

**B. Details of Immovable assets**

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description   | Self<br>Prerna Kumari | Spouse Name<br>Sanjiv Kumar Singh   | Dependant-1<br>Name<br>(Daughter)<br>Shreyashi Singh | Dependant-2<br>Name<br>(Son)<br>Shaurya<br>Samarth Singh | Dependant-3<br>Name |
|---------|---|-----------------------|---|--|--|---------------------|
| (i)     | Agricultural Land-<br>Location (s)-<br>Survey Number (s)- Extent<br>(Total Measurement)-<br>Current market value                            | NA                    | In Village- Miyanchak, Distt.-<br>Patna, Area- 8 Acre, 0.5 Bigha<br>(Approx.)<br>Parental<br>Value- Not Known   | -----  | -----  | -----               |
| (ii)    | Non-Agricultural Land-<br>Location (s)- Survey<br>Number (s)-<br>Measurement-Current<br>market value  | NA                    | 1. In Patna (Gandhi<br>Nagar & Rajapur), Khata No.-<br>33, Area- 32.5 Decimal<br>(Approx.), Value- Not Known.<br>2. In Village-<br>Miyanchak, Distt.- Patna,<br>Area- 1.25 Bigha (Approx.)<br>Value- Not Known                  | -----  | -----  | -----               |
| (iii)   | Buildings (Commercial<br>and residential) Location<br>(s)- Survey/door<br>number(s)- Extent<br>(Total measurement)-<br>Current market value | NA                    | NA  | -----  | -----  | -----               |
| (iv)    | House/Apartments, etc-<br>Location(s)- Survey/door<br>number Extent (Total<br>measurement)- Current<br>market value                         | NA                    | 1. In Patna (Gandhi Nagar &<br>Rajapur), Khata No.- 33, Built-<br>up-Area- 8979 sqft (Approx.),<br>Value- Not Known.<br>2. In Village-<br>Miyanchak, Distt.- Patna,<br>Built-up-Area- 875 sqft<br>(Approx.)<br>Value- Not Known | -----  | -----  | -----               |
| (v)     | Others (such as interest in<br>property)  | NA                    | NA  | -----  | -----  | -----               |

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

| Sr. No | Description  | Name & Address of Bank/ Financial<br>Institutions (s)/ Department (s) | Amount outstanding<br>as on 13.02.2026 |
|--------|--|---|--|
| (a)    | (i) Loans from Banks   | -----   | -----                                  |
|        | (ii) Loans form Financial Institutions                           | -----   | -----                                  |
|        | (iii) Government Dues :  |   |  |
|        | (a) dues to departments dealing with government<br>accommodation | -----   | -----                                  |
|        | (b) dues to department dealing with supply of water              |   |  |

*Prerna Kumari*

|     |   |                        |       |
|-----|---|------------------------|-------|
|     | (c) dues to departments dealing with supply of electricity  | -----                  | ----- |
|     | (d) dues to departments dealing with telephones   | -----                  | ----- |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | -----                  | ----- |
|     | (f) Other dues, if any  | -----                  | ----- |
| (b) | (i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)) | <b>PAN- CRJPK8324H</b> |       |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | -----                  | ----- |
|     | (iii) Sales Tax [Only in case of proprietary business]  | -----                  | ----- |
|     | (iv) Property Tax   | -----                  | ----- |

**C. Personal Details :**

i) GPF/CPF/PRAN NO :- PTS/BLA- 1246

ii) Gender :- F (M/F)

iii) Date of Birth :- 1 5 0 3 1 9 7 8 (DD/MM/YYYY)

iv) Class/Group :- B (A/B/C)

v) Cadre :- **Bihar Legislative Assembly Secretariat Service**  
(Full Name e.g., B.A.S. Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.)

vi) Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- *Prerna Kumari*  
Name of Employee:- **PRERNA KUMARI**  
Designation:- **Section Officer**  
Department :- **Bihar Vidhan Sabha Secretariat, Patna**

Place :- **Patna**

Date :- **13-02-2025**

Note:- Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.